

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4592
ANSWERED ON:21.02.2014
WOMEN RESERVATION
Sivasami Shri C.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether a panel appointed by the Government has recommended 50 percent reservation has recommended 50 percent reservation for women in all decision making bodies and overhaul of the criminal justice system to ensure justice for women;
- (b) if so, the details thereof;
- (c) whether the panel has also suggested that a separate panel be appointed by the Government to study the status of Muslim women in the country; and
- (d) if so, the details thereof along with the steps-taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d): A High Level Committee on the status of Women to undertake comprehensive study to understand the status of Women since 1989 as well as to evolve appropriate policy interventions based on a contemporary assessment of women's needs has been constituted vide Resolution No. 4-5/2009-WW dated 27th February 2012 and reconstituted vide Notification No. 4-5/2009-WW (HLC) dated 24th May 2013. Final report of the Committee as on date is awaited.